

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

CA-300(PB)/2017

**IN THE MATTER OF:**  
**Vikram Bakshi & Ors.**

.....Petitioners

v.

**Mc Donald's India Pvt. Ltd. & Ors.**  
**SECTION : UNDER SECTION 397-398**

.....Respondents

**Order delivered on 15.03.2018**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**S.K. MOHAPATRA**  
**Hon'ble Member (T)**

**PRESENTS**

For the Petitioner(s):

Mr. Tejas Karia, Mr. Gauhar Mirza, Mr. Mohit Oommen, Mr. Aishwarya Vikram & Mr. Shivang Singh, Advocates

For the Respondent(s):

Mr. Iqbal M. Chagla, Senior Advocate with Mr. Amit Dhingra and Ms. Naira Jejeebhoy, Advocates for R-1

Mr. Sudipto Sarkar, Senior Advocate with Mr. Sumit Chopra, Advocate for R-2

Mr. Rajiv Nayar, Senior Advocate  
Mr. Darpan Wadhwa, Senior Advocate with Mr. Rohan Jaitley, Ms. Manjira Das Gupta, Mr. Shivam Raheja and Mr. Suryaveer Berry, Advocates for R-3

Mr. Aman Bahri and Mr. Rohit Mahajan, Advocates for R-6 & 8

**ORDER**

On account of another part heard matter, the present matter could not be taken up for hearing.

List for arguments on 05.04.2018.

Sd/-

**(M.M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S.K. MOHAPATRA)**  
**(MEMBER TECHNICAL)**

15.03.2018  
Vineet